view various provisions of the scheme had also recommended that existing ceiling of loan amount Rs. 6500/- should be continued considering the types of activities which are being selected for this class of beneficiaries. Further per average credit disbursed under DRI scheme manifests that the scheme was still tilted in favour of small Moreover, subsidy rowers. credit schemes like Integrated Rural Development Programme (IRDP). Self Employment Programme Urban Poor (SEPUP) etc are more attractive to the beneficiaries. Taking all the relevant factors into consideration, RBI is of the view that the existing ceiling of composite loan of Rs. 6500/- under DRI Scheme need not be raised for the present.

According to the RBI, per capita disbursement of credit under the DRI Scheme during the years 1983 to 1987 is as under:

Year				Pèr Càpita disburse- ment under DRI Scheme (In Rs.)			
1983				•		1G84	
1984		•		•		1249	
1985				•		1204	
1986			٠	، . را د	. J	.1323	
1987	•	•	•	• • •	•	1274	
Marr-	<u> </u>	01	1 3	260.	i er	 ;Fp <b>X</b>	

1657 SHRI SURESH PACHOURI: Will the Minister of TEXTILES be pleased to state:

Modernisation of textile milis

- (a) whether the rate of modernisation of the textile mills has decelerated considerably despite an average estimated investment of Rs. 200 crores per annum;
- (b) if so, what are the main reasons for the slow pace of modernisation of textile industry;

- (c) whether it is a fact that Industrial Development Bank of India indicated that about Rs. 182 erores were disbursed against the sanctioned amount of Rs. 483 crores; if so, what were the main reasons for slow disbursement of loans and the reasons for such a small amount of Rs. 182 crores being disbursed as against the demand for Rs. 817 crores; and
- (d) what steps are being contemplated to import the textile modernisation plant?

THE MINISTER OF STATE THE MINISTRY OF TEXTILES (SHR! RAFIQUE ALAM). (a) (b) Judging from the response to the Textile Modernisation Fund Scheme and the other schemes for the purpose operated by the Industrial Development Bank of India etc., if can be presumed that there may not be any deceleration in the overall modernisation efforts by textile units.

- (c) As on 31-8-88 disbursements under the Fund Scheme stood at Rs. 245.28 crores in 95 cases against sanctions of Rs. 620.53 crores in 144 cases. Disbursements of loan assistance is linked to the implementation schedule of the modernisation scheme. As the overall period of implementation is about 15 months there is bound to be time lag between sanctions and disbursements. In addition, proposal involving package of reliefs etc. from other agencies take a longer time and various other reasons could also delay disbursements unavoidably.
- (d) The Policy for the import of textile machinery is reviewed from time to time depending upon the exigencies of the situation.

## Deaths in police custody in the Capital

1658. SHRI HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to state the number of persons who died in police custody in all the police stations of Delhi and New Delhi between the period from